

आयकर अपीलीय अधिकरण 'सी' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ ITA No.488/Chny/2020
(निर्धारण वर्ष / Assessment Year: 2016-17)

Smt. Manivannan Anuradha Flat No.G-302, Ceebros Grayshott, Bishop Garden Extension, R.A Puram, Chennai-600 028.	बनाम / Vs.	ITO, International Taxation Ward-1(1), Chennai.
स्थायी लेखा सं./जीआइ आर सं./PAN/GIR No. AIKPA-3782-H		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थी की ओरसे/ Appellant by	:	Shri N. Arjun Raj (C.A) – Ld. AR
प्रत्यर्थी की ओरसे/ Respondent by	:	Shri P. Sajit Kumar (JCIT) –Ld. DR
सुनवाई की तारीख/ Date of Hearing	:	08-09-2022
घोषणा की तारीख / Date of Pronouncement	:	08-09-2022

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. During hearing, Ld. AR submitted that the assessee has already opted for settlement of dispute for this year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme)*, 2020 and therefore, the assessee seeks withdrawal of the appeal. The copy of Form No.3 has been placed on record. The same was not objected to by Ld. Sr. DR.

2. In view of foregoing, the assessee's appeal stand dismissed as withdrawn.

Order pronounced on 08th September, 2022.

Sd/-
(MAHAVIR SINGH)
उपाध्यक्ष / VICE PRESIDENT

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / ACCOUNTANT MEMBER

चेन्नई / Chennai; दिनांक / Dated : 08-09-2022
EDN/-

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant 2. प्रत्यर्थी/Respondent 3. आयकर आयुक्त (अपील)/CIT(A) 4. आयकर आयुक्त/CIT 5. विभागीय प्रतिनिधि/DR 6. गार्ड फाईल/GF